GODDEMAL VILLAGE DECLARED CONTAINMENT ZONE: DEULWADA, KASARWADA BUFFER ZONES

Panaji: June 13, 2020

The District Magistrate, North Goa has declared entire geographical area of Goddemal village as Containment Zones and the villages of Deulwada and Kasarwada as Buffer Zones in Sattari Taluka for all purpose and objectives prescribed in the protocol of COVID-19 to prevent its spread in the adjoining areas.

An action plan is also prescribed to be carried out including screening, testing of suspected cases, quarantine, isolation, social distancing and other public health measures in the Containment Zone effectively for combating the situation at hand.

The Rapid Response team headed by Dy. Collector & SDM, Sattari and consisting of other members which includes Dy. Superintendent of Police, Bicholim, Health Officer, Community Health Centre, Sanquelim, Bicholim, Mamletdar of Sattari, Station Fire officer and Inspector of Civil Supplies from Valpoi and EE PWD (Bldg) will investigate the outbreak and initiate control measure by assessing the situation.

The Health Officer, Community Health Centre (CHC), Sanquelim will deploy sufficient number of teams comprising of Medical, ANM to conduct door to door thermal screening of each and every person of entire household falling in Containment Zone and will be supervised by a Doctor appointed by the Health Officer, Community Health Centre, Sanquelim. All the staff on duty will be provided with Personal Protective Equipment.

Health Check-up of sick persons of the area will be carried out through mobile check-up vans. The list of persons found sick marked with red ink will be prepared for further necessary action. All positive cases will be shifted to Covid Care Centre or Covid hospital for further management as required. The Health Officer, Community Health Centre, Sanquelim, Goa will ensure screening/ testing of all the close contacts as per medical protocol and contact tracing of all persons who have come in contact with these persons

The entire areas of Containment Zone will be fully sanitized by the V. P. Secretary, Village Panchayat Morlem, Sattari, with assistance of the Station Fire Officer, Valpoi. It shall be ensured that the staff deployed for complete sanitization of the locality is adequately provided with Personal Protective Equipment viz. face masks, gloves, caps, sanitizers, shoes and also follow social distancing norms. No sweeping of

the area shall be done and solid waste shall be picked lifted properly to avoid dust. Gate/Door knobs of each and every household will be properly sanitized.

The movement of public i.e the inhabitants of Containment Zone shall be absolutely restricted and the entire Containment Zone shall be sealed by deployment of adequate police force and setting up of required number of Nakas. There shall be strict perimeter control to ensure that there is no movement of population in or out of these zones except for medical emergencies and for maintaining supply of essential goods and services. The guidelines issued in this regard by MoHFW will be strictly implemented.

Officers are also appointed as Duty Magistrate for the Containment Zone for maintaining law and order round the clock.

Necessary barricading of the Containment Zone shall be done by the officials of PWD in consultation with the Superintendent of Police, North Goa.

All the frontline workers shall be provided with all the equipments tor personal protection like PPE, N95 face mask, triple layered masks, gloves, hand sanitizer, liquid soap. They shall be provided with proper safety instructions to be adopted while on duty and after proceeding home to maintain all precautionary measures.

Kadamba Transport Corporation Ltd, Goa will deploy buses exclusively for carrying the health teams constituted for door to door screening/thermal scanning from CHC to the Containment Zone and drop them back.

The essential goods commodities such as raw dry ration milk / grocery/ medicine/ vegetables will be delivered at the door step by deploying adequate staff. Horticultural Department through their initiative called 'Ration on Wheels' will ensure the availability of Dry ration and groceries.

The District Magistrate has also directed to ensure uninterrupted Power and water supply besides telecom services in the containment zone.

Intensive surveillance mechanism as outlined in the Standard Operating Protocol (SOP) issued by MoHFW will be established within the Containment Zone. The Incident Commander-In- Charge of Sub-Divisions will also ensure 100% coverage of Aarogya Setu App among the residents of Containment Zones.

Activities like Contact Tracing and Home or Institutional Quarantining of individuals based on risk assessment by medical officers will be undertaken by the local authorities in the Containment Zone. The risk assessment will be based on symptoms, contact with confirmed cases and travel history; House to house surveillance by special teams constituted for this purpose; Counseling and educating people and establishing effective communication strategies.

Activities like strict perimeter control, Establishment Control, Movement of persons only for maintaining supply of goods and services and for medical emergencies, no unchecked influx of people and transport, Recording of details of people moving in and out of perimeter will be followed in the Containment Zone

Violation, if any, shall invite criminal proceedings under the relevant provisions of the Disaster Management Act, 2005 and the Indian Penal Code, 1860

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